

**Rochnama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: ACJM-VI cum SubJudge-VII  
Before: Sri Pradeep Kumar Choudhary  
Dated 02-02-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	Mislaneous/11/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :19-04-2022
2	Mislaneous/21/2018	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :19-04-2022
3	Title Suit/2594/2014	Order Passed: Stage :ARGUMENTS Sub Satge :----	Next Date of Hearing :07-03-2022
4	Title Suit/214/2017	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :30-03-2022
5	Title Suit/2093/2014	Order Passed: Stage :Evicence of defendent / OP Sub Satge :----	Next Date of Hearing :30-03-2022
6	Title Suit/538/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :30-03-2022
7	Title Suit/1454/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :30-03-2022
8	Title Suit/11/2015	Order Passed: Stage :ISSUES Sub Satge :----	Next Date of Hearing :30-03-2022
9	Title Suit/150/2016	Order Passed: Stage :ISSUES Sub Satge :----	Next Date of Hearing :30-03-2022
10	Title Suit/5228/2014	Order Passed: Stage :PROCESS FEE Sub Satge :----	Next Date of Hearing :19-04-2022
11	Title Suit/15/2015	Order Passed: Stage :NOTIFICATION - PUBLICATION Sub Satge :----	Next Date of Hearing :19-04-2022

<b>No. of Cases Heard</b>	<b>11</b>
<b>No. of Cases listed</b>	<b>11</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**